

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.07.2022

IN THE COURT OF THE REGISTRAR

(VIRTUAL MODE)

01:00 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2174 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Flexi Plast Industries Vs. Shiv Loknath Rice Mills Pvt. Ltd.	Ashwarya
2.	I.A. No. 2175 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Enoch Infrabuild LLP Vs. Archon Powerinfra India Pvt. Ltd.	Karan Valecha
3.	I.A. No. 2176 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Jagdish Kumar Parulkar Liquidator for Kapil Steels Ltd. Vs. Indore Steel & Alloys Pvt. Ltd. & Ors.	Mrinali Prasad
4.	I.A. No. 2177 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Navkar Urbanstructure Ltd. Vs. Niyojit Infratech Pvt. Ltd.	Rupal Patel
5.	I.A. No. 2178 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Piramal Capital & Housing Finance Ltd. Vs. Udaipur Entertainment World Pvt. Ltd. & Ors.	Vijay Nair

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By order
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Assistant Registrar